

28. H.P.G. Works
29. Ushagram Village
30. Reckitt Colman Factory
31. Borachak Village
32. Raghunathbati Village/Santhal Basti
33. Fatepur Village
34. Narsamuda Village
35. Belrui Village
36. Bondiddi Village
37. Aldih Village
38. Aluthia/Bharatchak Village
39. Balsukh Ceramic works
40. Radhanagar Village
41. Chottadhemo Village
42. Kendua Bazar
43. Pankiary
44. Seetalpur Village
45. Sanctoria Village
46. Jonakpura Village
47. Falsadanga
48. Begunia Village
49. Barakar Town

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 385 dated 8.12.1994

**BHARAT COKING COAL LIMITED
MOUZAS/AREAS**

1. Surukdih
2. Jealgora
3. Loyabad
4. Parsia
5. Tetulmari
6. Jharia Khas
7. Lodna
8. Bagdigi
9. Chota Putki
10. Kirkend
11. Bangaband
12. Kendwadih
13. Bara Putki
14. Busseriya
15. Chowki Bowa Mouza
16. Kujama
17. LNA

Automatic petrol dispensing machine

386. SHRI D. VENKATESWAR RAO:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to instal automatic and tamper proof petrol dispensing machines;

(b) if so, whether the Government have received any proposal in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c) The Oil Companies have received a proposal from M/s. Avery India Ltd., for the import of Gilbarco USA-make-Auto Key Pump

Management System which has an automatic system for self-service operation. The automated system can be operated either by credit card holders or even for cash sales.

Broadcasting Engineering Consultants Ltd.

387. SHRI GURUDAS KAMAT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a Broadcasting Engineering Consultants Ltd.; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) The Government have approved the establishment of "Broadcast Engineering Consultants India Ltd." with authorised capital of Rs. 250 lakhs. The company, upon establishment, will provide Engineering, Technical and management services including project planning, execution and operation/maintenance related to sound studios, TV studios, radio and TV transmitters, satellite link, cable TV, broadcast system and all related works within India and abroad.

[Translation]

Gas from Oman

388. SHRI M.V.V.S. MURTHI:
SHRI SANAT KUMAR MANDAL:
SHRI P. KUMARASAMY:
SHRI SHANKERSINH VAGHELA:
SHRI SATYA DEO SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India and Oman have signed an agreement for import of gas from Oman to India through a sub-sea pipeline system;

(b) if so, the main features of the agreement; and

(c) the extent to which Oman has agreed to provide gas to India?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) & (b) The agreement on Principal Terms signed with Oman includes the Period of Contract, the Contract Quantity, the parameters to determine the price of gas etc.

(c) 56.6 MMSCMD.